



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Arb.P./7/2019	PRESTRESSED UDYOG (A UNIT OF BUILDWORTH PVT. LTD.) Versus THE GENERAL MANAGER (WORKS), N.F. RAILWAY AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR. B SARMAH (R1) SC, NF RLY
2	WP(C)/1667/2021	EUSOB ALI SHEIKH Versus THE STATE OF ASSAM AND 32 ORS	MR. U K NAIR MD H R AHMED MR J ISLAM	SC, ELEM. EDU SC, APSC MR. M KALITA (R-20) MR. J HATIMURIA (R-20)
3	WP(C)/175/2022	ALTAF HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
4	WP(C)/2082/2022	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) SC, EDU
5	WP(C)/2499/2022	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)

LEAVE NOTE OF ADVOCATES FOR 28/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
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22)	MR J DAS	29-07-2022	To	29-07-2022
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25)	MR. S ZAMAN	27-07-2022	To	01-08-2022
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27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MFA/133/2013	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
	WITH MC/3011/2013 in MFA/133/2013	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
2	MFA/233/2019	THE UNION OF INDIA Versus SMTI. FATIMA	MR J MOLLAH MRS. A BHANU DR. B N GOGOI MS. S P DAS MR N BARUAH	
3	RSA/98/2020	NARAYAN DAS AND 11 ORS. Versus ON THE DEATH OF AMAR NATH DAS HIS LEGAL HEIR SUDHIR CHANDA DAS AND 14 ORS.	MR. R J BORDOLOI MR. R ALI	MR. B CHAKRAVARTY MR. A NATH MS. A LALA
4	MFA/57/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus MUSSTT. RASHIDA BEGUM LASKAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/864/2022 in MFA/57/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus MUSSTT. RASHIDA BEGUM LASKAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
2	WP(C)/991/2018	BIPUL DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA	GA, ASSAM
3	WP(C)/6662/2018	NUR ISLAM AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H AHMED MR. P MAHANTA MR. R B GOHAIN	MR. B PHUKAN (R5) MR N M HAZARIKA (R5) SC, HEALTH
4	WP(C)/7070/2018	NARAYAN GOWALLA AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. S BORTHAKUR MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MS. S KAKOTI	MR. B GOGOI SC, HEALTH
5	WP(C)/8939/2019	TAFIKA MANOWARA RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI	MR. D GOSWAMI (R-7) MR. S M BARUAH (R-7) SC, IRRIGATION

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